

SLP(Crl.)No. 3931 OF 2003
ITEM No.47

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 3931/2003

(From the judgement and order dated 29/04/2003 in CRLR 55/03
of The High Court of Jharkhand at Ranchi))

CHINTA DEVI & ANR.

Petitioner (s)

VERSUS

KRISHNA BIHARI LAL & ANR.

Respondent (s)

(With Appln(s). for ex-Parte stay)

Date : 13/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Mr. S.B. Sanyal, Sr.Adv.
Mr. Neeraj Shekhar,Adv.

Mr. Ambhoj Kumar Sinha,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Heard learned senior counsel for the petitioners.

No merits.

The special leave petition is dismissed.

(Neena Verma) (Vijay Aggarwal)

Court Master

Court Master